

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --  
**PETITION NUMBER** : CP(CA)/214/2020  
**NAME OF THE PETITIONER** : R.Maathesram  
**NAME OF THE RESPONDENT(S)** : M/S. Rams Regency Pvt Ltd & Ors  
**UNDER SECTION** : Sec 241-242 of CA, 2013  
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**ORDER**

Ld. Counsel Mr. S. Sridharan for the Petitioner. Ld. Counsel Ms.Nandini Agarwal for ROC. R4 is present in person.

Applicant Counsel stated that he is not pressing for relief i and ii in the prayer and therefore the same is rejected as not pressed. In respect of prayer iii and iv Respondent No.2 and 4 are required to respond and we have only R4 appearing in person and sought time to file reply. R2 has not responded till date and notice has also not been served on R2. Petitioner is directed to carry out substituted service for R2.

ROC report filed on 28.05.2024.

List the petition for hearing on **28.08.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Sd/-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**